

ther from the State Government of Uttar Pradesh or from any Voluntary Organisation of Uttar Pradesh for the establishment of Shramik Vidyapeeths in these districts.

Vacant Railway Land

2050. PROF. SAVITHRI LAKSHMANAN:

SHRI M.V.V.S. MURTHY:
SHRI SHANKERSINH
VAGHELA:

SHRI MOHAN RAWALE:
SHRI ARVIND TRIVEDI:
SHRI GEORGE FERNANDES:

SHRI MANORANJAN
BHAKTA:
SHRI HARI KISHORE SINGH:
SHRI CHANDULAL CHANDRAKAR:

Will the Minister of RAILWAYS be pleased to state:

(a) the names of the metropolitan and other cities of the country for which a scheme for commercial use of the surplus Railway land has been prepared;

(b) the time by which the scheme is likely to be implemented, the expected income to the Railways and the employment opportunities likely to be created through this scheme:

(c) the details regarding the legal ownership rights of such railway land during its commercial utilization; and

(d) the total area of land with the Railways, Zone-wise in hectares, its total market value and also the extent of land in hectares likely to be utilized commercially?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALIKARJUN): (a) There are schemes for commercial exploitation of airspace over a plot of railway land at Bandra, Bombay, and at Bangalore.

(b) As the matter is in initial stages, details have not been worked out.

(c) The legal ownership of land will continue to be vested in Railways.

(d) Area of railway land, Zone-wise, in hectares

Central	45,044
Eastern	41,269
Northern	55,819
North Eastern	41,443
Northeast Frontier	29,573
Southern	29,646
South Central	33,529
South Eastern	97,290
Western	45,835
Total	4,19,448

As the railway land is spread along the length and breadth of the country and is mostly under operational structures, etc., it will not be possible to estimate the total market value of land. The area of railway and likely to be utilised commercially is not available as the proposal is still in a conceptual stage.

Grant to National Sports Federations

2051. PROF. ASHOK ANANDRAO DESHMUKH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the amount of grant given to the National Sports Federations for holding the National Championship during each of the last three years and the current year:

(b) the names of such Federations and the amount of grants given to them; and

(c) the actual utilisation made out the grants by each Federation?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENTS OF YOUTH AFFAIRS & SPORTS AND DEPARTMENT OF WOMEN & CHILD DEVELOPMENT) (KUMARI MAMATA BANERJEE): (a) The amount of grant sanctioned to the National Sports Federations for holding National Championships for the year 1989-90, 1990-91, 1991-92 & 1992-93 (up to June 92) was Rs. 28,94,710, Rs. 27,57,408, Rs. 31,17,416 and Rs. 4,49,980 respectively.

(b) A statement is attached.

(c) The grants released have been utilised by most of the federations except a few, who have yet to furnish the Utilisation Certificate and audited accounts.